

DIVISION BENCH  
COURT - II

**P-109**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/364(KB)2021  
IA(I.B.C)/487(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> JULY 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS SRI PRAVIN SARAF
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. Debasish Chakraborti, Adv. ] For the Financial Creditor

Mr. Snehasish Chakraborty, Adv. ]

Mr. Rahul Auddy, Adv. ] For the Personal Guarantor

Mr. Ankan Rai, Adv. ]

Mr. Aditya Gooptu, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **29.08.2024**.

**Anamitra Pal  
Court Officer**